

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Communications and Information Technology (Department of Telecommunications), under Section 37 of the Telecom Regulatory Authority of India Act, 1997, together with delay statement:—

- (1) F.No.305/25/2008-QoS, dated the 23rd March, 2009, publishing the Standards of Quality of Service of Basic Telephone Service (Wire line) and Cellular Mobile Telephone Service Regulations, 2009.
- (2) No.5-2/2005-A&P, dated the 23rd March, 2009, publishing the Telecom Regulatory Authority of India (Officers and Staff Appointment) (Eighth Amendment) Regulations, 2009.
- (3) F.No.6-4/2009-B&CS, dated the 18th March, 2009, publishing the Register of Interconnect Agreements (Broadcasting and Cable Services) (Fourth Amendment) Regulations, 2009.
- (4) F.No.3-21/2009-B&CS, dated the 17th March, 2009, publishing the Telecommunication (Broadcasting and Cable Services) Interconnection (Fifth Amendment) Regulations, 2009.
- (5) F.No.16-2/2009-B&CS, dated the 12th March, 2009, publishing the Direct to Home Broadcasting Services (Standards of Quality of Service and Redressal of Grievances) (Amendment) Regulations, 2009.
- (6) F.No.409-12/2008-FN, dated the 12th March, 2009, publishing the Telecommunication Interconnection Usage Charges (Tenth Amendment) Regulations, 2009.
- (7) F.No.16-3/2009-B&CS, dated the 24th February, 2009, publishing the Standards of Quality of Service (Broadcasting and Cable Services) (Cable Television-Non-CAS Areas) Regulations, 2009. [Placed in Library. For (1) to (7) See No. L.T. 375/15/09]

II. A copy each (in English and Hindi) of the following papers:-

- (i) Outcome Budget for the year 2009-2010 in respect of the Department of Post in the Ministry of Communications and Information Technology; and [Placed in Library. See No. L.T. 202/15/09]
- (ii) Outcome Budget for the year 2009-2010 in respect of the Department of Telecommunications in the Ministry of Communications and Information Technology. [Placed in Library. See No. L.T. 200/15/09]

I. Report and Accounts (2006-07) of various Ashok Hotel Ltd. and related papers

II. MOU (2009-10) between Government of India and ITDC

SHRI V. NARAYANASAMY: Sir, on behalf of Shri Sultan Ahmed, I lay on the Table:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:—
- (i) (a) Ninth Annual Report and Accounts of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 343/15/09]
- (ii) (a) Twenty-third Annual Report and Accounts of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 344/15/09]
- (iii) (a) Twenty-fourth Annual Report and Accounts of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2006-2007, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (1) above. [Placed in Library. See No. L.T. 345/15/09]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Tourism) and the India Tourism Development Corporation Limited (ITDC), for the year 2009-2010. [Placed in Library. See No. L.T. 346/15/09]

Outcome Budget (2009-10) of Ministry of Social Justice and Empowerment

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, on behalf of Shri D. Napoleon, I lay on the Table, a copy (in English and Hindi) of the Outcome Budget for the year 2009-2010 in respect of the Ministry of Social Justice and Empowerment. [Placed in Library. See No. L.T. 310/15/09]

**Report and Accounts (2007-08) of National Institute of Hydrology,
Roorkee and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the National Institute of Hydrology, Roorkee, for the year 2007-2008, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.